

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 348 OF 2021

IN THE MATTER OF:-

Pradeep Kumar & Anr.

...Applicants

Versus

Union of India & Ors.

...Respondents

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Through



AKASH VASHISHTHA

(Advocate for the Petitioners)

490, Lawyers' Chamber Block-II,

Delhi High Court, New Delhi-110002

Ph: 9717006866

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PLACE: DELHI

DATED:- 13.08.2025

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 348 OF 2021**

IN THE MATTER OF:-

PRADEEP KUMAR & ANR.

...APPLICANTS

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

**STATUS REPORT AND ADDITIONAL AFFIDAVIT ON
BEHALF OF THE APPLICANTS**

MOST RESPECTFULLY SHOWETH:

1. That the present application raises the issue of incessant and perpetual discharge of massive quantities of domestic sewage/wastewater on the open land, roads, internal lanes and the storm water drains in 93 villages of Greater Noida due to the failure of the Respondents to lay down sewerage system therein. The sewage/wastewater flowing through the storm water drains consequentially flows directly into the ponds and water bodies in these villages. The continuous flow of sewage and the consequent deposition of silt are contaminating the groundwater of the area. The aforesaid discharge of domestic sewage/wastewater on the open land, roads and storm water drains are in complete violation of Section 24(1)(a) of the Water (Prevention and Control of Pollution) Act, 1974 as well as in teeth of several Orders and

Judgments of the Hon'ble Supreme Court of India as well as of this Hon'ble Tribunal.

2. That almost all the villages of Greater Noida are battling with sewage disposal. The waste water generated from the households is directly flowing into the storm water drains. The drains so filled with sewage are emptying into the ponds, entirely untreated.
3. That notwithstanding claims of the Greater Noida Industrial Development Authority (GNIDA) to have made sewerage network operational, some of the villages are struggling with severe sewage and sanitation conditions.

(A True Copy of Photographs depicting the condition of sewage/wastewater disposal of some of the villages in Greater Noida are annexed herewith and marked as **Annexure AA-1**)

4. That most of the ponds are critically polluted with the sewage of the entire village flowing therein.
5. That no attempt whatsoever, is being made by the Respondent authorities to make the sewerage system operational and/or remediate the condition of severe pollution in ponds situated in the villages.
6. That the incidence of malaria, dengue and other water-borne ailments are on a fast increase among the inhabitants of the

villages in Greater Noida due to the open disposal of sewage and wastewater and related pollution issues.

PRAYER

In light of the above-stated facts and circumstance of the case, it is, most respectfully, prayed that this Hon'ble Tribunal may be pleased to:

- (i) Grant the reliefs sought in the present Original Application;
- (ii) Direct the Respondents to ensure that sewage/waste water does not flow into the drains or on open land or in ponds or other water bodies;
- (iii) Direct the Respondents to undertake immediate remediation of the polluted waters in the ponds or other water bodies situated in the villages of Greater Noida;
- (iv) Pass any other or such other further Order(s) or direction(s) as this Hon'ble Tribunal may deem fit in the facts and circumstances of the present case.



APPLICANT NO.1

Through



AKASH VASHISHTHA

(Advocate for the Petitioners)

490, Lawyers' Chamber Block-II,
Delhi High Court, New Delhi-110002

Ph: 9717006866

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AFFIDAVIT

I, Pradeep kuma S/o, Chandu Lal, R/o Village Sunpura, Post Vaidpura, Greater Noida, Gautam Budh Nagar (UP). 201012, age about 34 years, presently at New Delhi do solemnly affirm and declare as under

1. That I am the Applicant No.1 in the above named Application and I am duly authorized and Competent to swear this affidavit and am conversant with the facts circumstances of the present case.
2. That the contents of the accompanying Additional Affidavit are true and correct and nothing material has been concealed therefrom.

Pradeep Kumar

DEPONENT

VERIFICATION

Verified on this ___ day of August, 2025, that the contents of the above mentioned affidavit are true and correct and nothing material has been concealed there from.

Pradeep Kumar

DEPONENT



ATTESTED
[Signature]
NOTARY PUBLIC

ANNEXURE AA-1

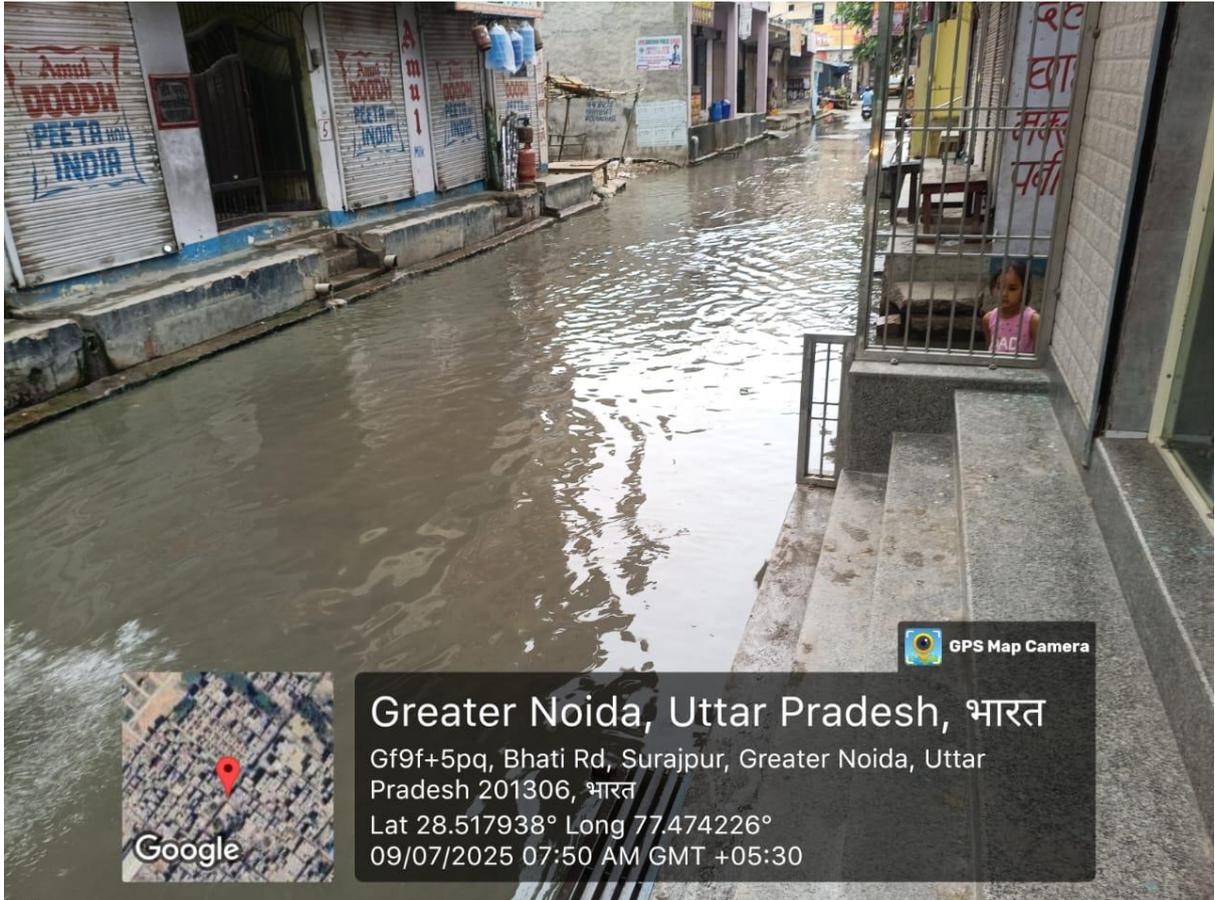




GPS Map Camera



Greater Noida, Uttar Pradesh, India
Hfmj+mxr, Road, Sadullapur, Sadullpur, Greater Noida, Uttar Pradesh 203207, India
Lat 28.583715° Long 77.482013°
07/07/2025 12:23 PM GMT +05:30





GPS Map Camera



Greater Noida, Uttar Pradesh, India

Hfmj+mxr, Road, Sadullapur, Sadullpur, Greater Noida, Uttar Pradesh 203207, India

Lat 28.584063° Long 77.482555°
07/07/2025 12:25 PM GMT +05:30





GGHH+M7X, Tilapta Village, Village Tilpatta, Tilpata Karanwas, Uttar Pradesh 201306, India

Latitude
28.52936291601509°

Longitude
77.52808816730976°

Local 03:00:04 PM
GMT 09:30:04 AM

Altitude 211 meters
Monday, 30.06.2025



GGHH+M7X, Tilapta Village, Village Tilpatta, Tilpata Karanwas, Uttar Pradesh 201306, India

Latitude

28.529379051178694°

Longitude

77.52807383425534°

Local 03:00:01 PM

GMT 09:30:01 AM

Altitude 211 meters

Monday, 30.06.2025





N158, Tilapta Village, Greater Noida, Village Tilpatta, Uttar Pradesh
201311, India

Latitude
28.526708409190178°

Longitude
77.525480305776°

Local 02:56:45 PM
GMT 09:26:45 AM

Altitude 211 meters
Monday, 30.06.2025



GPS Map
Camera Lite

Ground Floor, No. 299-A, Dadri Main Rd, Tilapta Village, Tilpata Karanwas,
Greater Noida, Uttar Pradesh 201306, India

Latitude
28.526681838557124°

Longitude
77.52535893581808°

Local 02:56:33 PM
GMT 09:26:33 AM

Altitude 211 meters
Monday, 30.06.2025



 **GPS Map**
Camera Lite

Assotech The Nest Tower E, Crossings Republik, Ghaziabad, Uttar Pradesh
201016, India

Latitude
28.62614150159061°

Longitude
77.43945247493684°

Local 02:16:03 PM
GMT 08:46:03 AM

Altitude 205 meters
Thursday, 10.07.2025



 **GPS Map
Camera Lite**

JCGQ+8RP, Crossings Republik, Ghaziabad, Uttar Pradesh 201009, India

Latitude
28.625912717543542°

Longitude
77.43931727483869°

Local 02:16:49 PM
GMT 08:46:49 AM

Altitude 205 meters
Thursday, 10.07.2025

